

DIVISION BENCH  
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IBPP)/1(KB)2022  
IA(I.B.C)/611(KB)2024, IA(I.B.C)/691(KB)2024,  
IA(I.B.C)/1219(KB)2024, IA(I.B.C)/925(KB)2024,  
IA(I.B.C)/612(KB)2024, IA(I.B.C)/783(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SHREEMATI FASHIONS PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

**Appearance via video conference/physically**

For RP

Ms. Divyanshi Meherotra, Adv.

For the Applicant in IA 611/2024

Mr. Dhilon Sengupta, Adv.

Mr. Saurav Mallick, Adv.

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **28.08.2024**.

**Satyajit Roy  
(Court Officer)**